

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1378

ANSWERED ON:03.03.2011

AUTO-FUEL POLICY

Shantha J.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether oil companies have failed to meet the deadline of 1 April, 2010 for switching to cleaner fuel as laid down by the auto fuel policy of 2003;

(b) if so, the details therefor; and

(c) the time by which it is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): No, Madam. As per the Auto Fuel Policy approved by the Cabinet in its meeting held on 3.10.2003, Bharat Stage (BS) IV Petrol & Diesel were to be introduced in 13 identified cities (Delhi/NCR, Mumbai, Kolkata, Chennai, Bangalore, Hyderabad including Secunderabad, Ahmedabad, Pune, Surat, Kanpur, Agra, Solapur and Lucknow) and BS-III in the rest of the country with effect from 1.4.2010. Accordingly, supply of BS-IV Petrol & Diesel in 13 identified cities and supply of BS-III Petrol & Diesel in Goa commenced from 1st April, 2010. However, due to significant increase in the demand for auto fuels, supply-side constraints and critical logistic issues including movement of products in large quantities, the Cabinet in its meeting held on 23.04.2010, approved introduction of BS-III MS/HSD in a phased manner between 1st April, 2010 and 1st October, 2010. Accordingly, BS-III auto fuels were introduced in the entire country (other than 13 cities) between 1st April, 2010 and 22nd September, 2010.